

Defective Case Register from 2025-04-25 to 2025-04-25

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/16727/2025	BASUDEV MISHRA	2025-04-25	Appellants No -4 and 5 be declared as Major in the Memo of Appeal.
2	D-WP(C)/15919/2025	RAKESH SHARMA	2025-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
3	D-CRLMP/12534/2025	NILESH A.DUBEY	2025-04-25	In affidavit the name of the Husband not tally with petitioner Address.
4	D-RSA/16812/2025	SMITA RANJAN PATNAIK	2025-04-25	Valuation and C.Fee Payable not correctly furnished in the Memo of Appeal
5	D-BLAPL/12541/2025	AMIT KUMAR SAHU	2025-04-25	.As per standing order the name of victim/informant shall not be mentioned in the petition.2.Nomenclature not mentioned in V.Nama.
6	D-CRLMC/11414/2025	A.K.SAHOO	2025-04-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Xerox copy of F.I.R.file.(I.A.file.)2. Signature of the petitioner no.1 on V.nama does not tally with cause title.
7	D-FAO/16436/2025	AKSHYANGSHU SEKHAR NANDY	2025-04-25	Name of Appellants and Respondents not filed in V.nama.
8	D-BLAPL/12589/2025	ABHISIDDHANTA SAHOO	2025-04-25	Name of informant should not be mentioned as per standing order. Put up for further SR.
9	D-CRLMC/11267/2025	SATYABHAMA SETH	2025-04-25	Certified copy of annex-1 not filed. 2. PS case Number not correctly furnished in Synopsis, cause title, para no. 2 and Prayer of the petition.
10	D-FAO/15885/2025	PRADEEP KUMAR MISHRA	2025-04-25	PAGING OF SYNOPSIS, DATE CHART AND INDEX BE OMITTED
11	D-BLAPL/12548/2025	RAJALAXMI BISWAL	2025-04-25	1. Year of P.S.No not mentioned in prayer. 2..Petition not correctly addressed to Honorable Court
12	D-CRLA/12205/2025	DURGA PRASAD S.MALLICK	2025-04-25	Code Not correctly indicated.
13	D-WP(C)/14847/2025	GUNAKAR MISHRA	2025-04-25	1.Address Of The Opp.Party No.3 Not Furnished.
14	D-BLAPL/12546/2025	BIJAYA KUMAR RAGADA	2025-04-25	Nomenclature and name of petitioner in the top up V.Nama not correctly furnished.

15	D-BLAPL/12552/2025	PATITAPABAN NATH	2025-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-CRLMC/11384/2025	RAMANIKANTA PATTANAIAK	2025-04-25	1. As per standing order No. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.2. C.Copy of F.I.R. not filed. Put up for further S.R.
17	D-CRLMC/11234/2025	SUDHANSU SEKHAR JENA	2025-04-25	1. Date of order not correctly furnished in cause title of the I.A. No. 1051 / 2025.
18	D-CMAPL/15102/2025	SURYASNATA MOHAPATRA	2025-04-25	Code Not indicated
19	D-WP(C)/14896/2025	SUDHANSHU SEKHAR PRATAP	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 17 to 39 not neat and legible.
20	D-WP(C)/16751/2025	JAYADEBA BEHERA	2025-04-25	.Petition not correctly addressed to Honorable Court
21	D-WP(C)/14899/2025	SUDHANSHU SEKHAR PRATAP	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 17 to 40 not neat and legible.
22	D-WP(C)/14901/2025	SUDHANSHU SEKHAR PRATAP	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 16 to 38 not neat and legible.
23	D-WP(C)/16418/2025	SAMEER KUMAR DAS	2025-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-MACA/16002/2025	BISHNU BRATA SINGH	2025-04-25	IN AFFIDAVIT TITLE OF PETITIONER IS WRONG
25	D-WP(C)/13499/2025	MAMTA MISHRA	2025-04-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Age Of The Petitioner No.3 Not Furnished. 2.Petitioner No.3 Not Signed In V>Nama
26	D-WP(C)/14693/2025	ASWINI KUMAR DASH	2025-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Complete address of opp not furnished.
27	D-WP(C)/15798/2025	RAJALAXMI BISWAL	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 86 not neat.
28	D-WP(C)/13858/2025	SASWATI MOHAPATRA	2025-04-25	RESPONDENT NO-2 ADDRESS NOT GIVEN
29	D-WP(C)/16414/2025	SAMEER KUMAR DAS	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no. 34 partly neat.
30	D-CRLA/12235/2025	RAMESH MAHARANA	2025-04-25	Period of Delay 8 days delay
31	D-WP(C)/15802/2025	RAJALAXMI BISWAL	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 86 not neat.
32	D-WP(C)/15093/2025	RAJIBA BIHARI MISHRA	2025-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not proper mentioned in the petition copy.Paragraph not correctly mentioned in the Affidavit.
33	D-CMP/16850/2025	PRASANTA KUMAR SATAPATHY	2025-04-25	1.Reference not correctly furnished.
34	D-WP(C)/14903/2025	BIPLAB MOHANTY	2025-04-25	Detailed and complete address of op no-1 not furnished.
35	D-WP(C)/16581/2025	AMITABH MISHRA	2025-04-25	1. Father name of the petitioner nos.2 and 3 not mentioned in the cause title. 2. Age of the petitioner in cause title not tally with affidavit. 3. Occupation not furnished in affidavit. 4. Page no. 49 not filed. 5. Name and address of the petitioner nos. 2 to 4 not mentioned in V. nama. 6. Nomenclature not furnished in V. nama.
36	D-BLAPL/12601/2025	AMULYA RATNA PANDA	2025-04-25	P.R. no., not furnished in page no.8 .
37	D-WP(C)/16416/2025	SAMEER KUMAR DAS	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. AB not mentioned in index. Date not correctly mentioned in para15 for annexure 17. Page nos. 24 and25 27 35 36 52 54not neat.
38	D-CRLMC/11397/2025	SURAJ MOHANTY	2025-04-25	1.Informant address mentioned in the cause title.2.Put up for Further S.R.after filing of C.Copy of F.I.R
39	D-CMAPL/15283/2025	BISHNU CHARAN SAHOO	2025-04-25	Put up for S.R. after filing of C.Copy of impugned order.
40	D-ABLAPL/11900/2025	GYANENDRA CHANDRA SWAIN	2025-04-25	Age of Petitioner no. 8 not furnished.
41	D-BLAPL/12595/2025	SAROJ KUMAR PADHI	2025-04-25	1.Date of FIR.,not correct in date chart. 2.Name of P.S. in rejection order not tally with FIR.
42	D-WP(C)/16701/2025	BISWARANJAN MAHARATHA	2025-04-25	Age of the petitioner not tally in cause title as well as affidavit.
43	D-BLAPL/12609/2025	AMULYA RATNA PANDA	2025-04-25	P.R.no., not furnished in page no.8.
44	D-WP(C)/16964/2025	PRASANTA KUMAR SATAPATHY	2025-04-25	1.In annexure 2 ,page no .18 not legible.
45	D-ABLAPL/12218/2025	PRASANTA KUMAR SAHOO	2025-04-25	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.ABLAPL Petition not page marked in Index.

46	D-ABLAPL/12395/2025	BHARAT JALLI	2025-04-25	1.In annexure 1 page no.13 and 16 not legible
47	D-CMP/16408/2025	SOURAV SUMAN BHUYAN	2025-04-25	1 .R .F .A no. mentioned in prayer is not correct . 2 . Annexure-4 is wrongly marked
48	D-ABLAPL/12213/2025	DEEPAK KU SAHOO	2025-04-25	1. Page nos. 9 and 10 not neat and legible
49	D-WP(C)/16555/2025	BISWARANJAN MAHARATHA	2025-04-25	.Subject Code Not Furnished .
50	D-WP(C)/14798/2025	SATRUGHNA DASH (A)	2025-04-25	1.Address Of Opp.Party No.4. Not Furnished. 2. The Ward Declaration Not Mentioned In The Affidavit.
51	D-WP(C)/16471/2025	SANGRAM JENA	2025-04-25	page no 18 not legible
52	D-ABLAPL/12367/2025	TUKUNA KUMAR MISHRA	2025-04-25	1. In Synopsis and Paragraph-1 of the application offence under different sections is not tally with FIR copy(Annexure-1)
53	D-BLAPL/12654/2025	RAJENDRA NARAYAN ROUT	2025-04-25	1. Annexure-1 not properly page in Book mark.
54	D-CMP/16924/2025	SWAYAMJIT ROUT	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C.Copy pages 76 and 77 are not legible.
55	D-WP(C)/16469/2025	SANGRAM JENA	2025-04-25	Page no 18 not legible
56	D-ABLAPL/12381/2025	PRAVASH CHANDRA JENA	2025-04-25	1.G.R Case kept blank in synopsis date chart cause title and all paragraphs of the application where G.R case no is mentioned is kept blank.
57	D-ABLAPL/12401/2025	BINI MISHRA	2025-04-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
58	D-RPFAM/14953/2025	ABHINANDAN PRADHAN	2025-04-25	Date of judgment not correctly furnished in index,para-11.
59	D-MATA/16594/2025	RUCHI RAJGARHIA	2025-04-25	Code Not indicated. 2. Subject code not furnished in the assessment slip
60	D-ABLAPL/12253/2025	BISWARANJAN DALAI	2025-04-25	LAA member welfare fee Rs 10/-not paid.2.Spelling does not tally in petition and signature in affidavit with Vnama.
61	D-ABLAPL/12365/2025	PRASANTA KUMAR SAHOO	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
62	D-MATA/16624/2025	RUCHI RAJGARHIA	2025-04-25	Code Not indicated. 2.In paragraph 2 annex-5 has been mentioned, but there is no annex- 5.
63	D-ABLAPL/12441/2025	ABHISIDDHANTA SAHOO	2025-04-25	Page 11 is not legible.
64	D-ABLAPL/12375/2025	ANSHUMAN PANDA	2025-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-RPFAM/14812/2025	NIRANJAN PRASAD PATRA	2025-04-25	correct nomenclature is CRLMP
66	D-ABLAPL/12429/2025	SATYAJIT MOHAPATRA (2)	2025-04-25	Page 11 partly not legible

67	D-ABLAPL/12425/2025	JAYANTA KUMAR MAJHI	2025-04-25	Index shows Bail Application instead of ABLAPL Application.
68	D-WP(C)/14851/2025	JAGAMOHAN PATTANAIK	2025-04-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/17049/2025	AMIT PRASAD BOSE	2025-04-25	Annexure -8 date of order not tally with Index
70	D-BLAPL/12385/2025	PRASANTA KUMAR SAHOO	2025-04-25	In Cause Title lower pending court is mentioned as S.D.J.M.Sundargarh but in certified copy lower court is mentioned as Dist and Sessions Judge Sundargarh. Pl rectify.
71	D-CMP/16256/2025	SUBHRANSU BHUSAN MOHANTY	2025-04-25	Age of opp .parties 1 to 19 not furnished . 2 . Name of petitioner no .2 to 4 not filled up in vakalatnama .
72	D-BLAPL/12439/2025	RAJIB LOCHAN PATTNAIK	2025-04-25	Year of the case no. wrongly mention as page no. 10
73	D-WP(C)/17054/2025	AMIT PRASAD BOSE	2025-04-25	Annexure.7 9 and 10 date of order not tally with Index.
74	D-WP(C)/16972/2025	SATYABRATA DASH	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Declaration paragraphs stated wrongly. 2. page no 8 29 and 30 not neat and legible.
75	D-BLAPL/12451/2025	ALOK KUMAR KAR	2025-04-25	i) A.fee Rs- 9.90 not paid. ii) copy order in earlier BLAPL are not filed
76	D-FAO/15890/2025	PRADEEP KUMAR MISHRA	2025-04-25	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
77	D-WP(C)/16277/2025	NIRANJAN LENKA	2025-04-25	1. Sl. no. 2 in affidavit not correctly furnished. 2. Page no.37 n9t legible.
78	D-WPCRL/12343/2025	PRASHANTA KUMAR NAYAK	2025-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED correct nomenclature is CRLMP
79	D-BLAPL/12454/2025	DEBABRATA DASH	2025-04-25	Para no. not correctly furnished in affidavit under declaration
80	D-BLAPL/12458/2025	AMIT KUMAR NATH	2025-04-25) Nomenclature not correctly furnished in the date chart. ii) Provision of law not correctly furnished
81	D-WP(C)/14485/2025	GAJENDRANATH ROUT	2025-04-25	1.Address Of O.p.No.8 Not Furnished. 2..Receipt Showing Serv.copy To cg not Filed.
82	D-BLAPL/12438/2025	RAJIB LOCHAN PATTNAIK	2025-04-25	Date of filing of the application wrongly mention in para 4 of date chart.
83	D-WP(C)/14852/2025	JAGAMOHAN PATTANAIK	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 not neat and legible. 2..Receipt Showing Serv.copy To it not Filed.
84	D-RSA/16933/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-04-25	1. Court Fee Rs.300/- Payable Not Paid
85	D-BLAPL/12445/2025	SAROJ KUMAR PADHI	2025-04-25	copy of order dated 6.10.2023 passed in BLAPL no. 10634 of 2022 not filed.
86	D-WP(C)/16021/2025	MADHAB LAL AGARWAL	2025-04-25	.Subject Code Not Furnished .
87	D-ABLAPL/12452/2025	JAGADIP SAHOO	2025-04-25	As Per standing order no-3 dated 24.7.24 the name of the victim/informant mentioned in the

				petition copy.Then S.R will be made.
88	D-WP(C)/16298/2025	MAHESWAR MOHANTY	2025-04-25	1-COURT FEE IS DEFICIENT. 1.D.C.fee of Rs.6/- to be paid in cause title. 2..Petition not correctly addressed to Honorable Court
89	D-ABLAPL/12349/2025	JAGADIP SAHOO	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. not filled up properly in Assessment Slip. 2.The name of the petitioner incorrectly mentioned in Synopsis and Affidavit. 3.In page No.3,G.R.Case No. not correctly mentioned. 4.Page Nos.10 and 11 of F.I.R.Copy are not neat and legible.
90	D-CMP/16356/2025	BIJAYA KUMAR NAYAK (3)	2025-04-25	Serial no. 13 (a) to 13(d) wrongly furnished
91	D-WP(C)/14706/2025	SURAVI MOHANTY	2025-04-25	In Date chart the counsel marked the, order dated 09.04.2025 passed in WP(c) No 6984 of 2025 , Which is not annexure marked, impugned order. 2.In prayer ,prays for recall the order dated 09.04.2025 in WP(c) 6984 of 2025
92	D-WP(C)/15067/2025	GANESH PRASAD SAMAL	2025-04-25	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.12/- not paid.D.Fee of OSBC Rs.50/- not paid in the v.nama.
93	D-WP(C)/14894/2025	SUDHANSHU SEKHAR PRATAP	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 38 not neat and legible.
94	D-ABLAPL/12547/2025	GYANENDRA CHANDRA SWAIN	2025-04-25	1.Pages 27 28 not legible.2.Age of petitioner does not tally with affidavit.
95	D-ABLAPL/12453/2025	JEET SWARUP SAMAL	2025-04-25	.Subject Code incorrectly Mentioned
96	D-WP(C)/15069/2025	GANESH PRASAD SAMAL	2025-04-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not found.D.Fee of OSBC Rs.50/- not paid in the v.nama.
97	D-ABLAPL/12457/2025	SUSANTA KUMAR BARAL	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 25 not neat.
98	D-ABLAPL/11441/2025	KOUSIK ANANDA GURU	2025-04-25	.Subject Code incorrectly Mentioned
99	D-RPFAM/15239/2025	PRASANTA KUMAR NAYAK	2025-04-25	1.AU fee Rs 1.10p each not paid on c.copy of order (annexure-6and-9) 1- correct nomenclature is CRLMP. 2-prayer in IA for limitation not signed by advocate,

100	D-WP(C)/14906/2025	MANOJ KUMAR MOHANTY	2025-04-25	1.Age of the petitioner not tally in cause title as well as affidavit. 2..Receipt Showing Serv.copy To cg not Filed.
101	D-WP(C)/17051/2025	AMIT PRASAD BOSE	2025-04-25	Annexure- 7 date o f order and Annexure-10 date of notice not tally with Index.
102	D-CRLA/12273/2025	RITA SINGH	2025-04-25	Code Not correctly indicated.
103	D-CRLREV/12389/2025	JYOTIRMAYA SAHOO	2025-04-25	3-AUTHENTICATION FEE IS DEFICIENT.
104	D-WP(C)/16950/2025	KRISHNA CHANDRA SAHU	2025-04-25	1. Age and address of the petiitoner in cause title not tally with affidavit
105	D-BLAPL/12430/2025	PRADEEP KUMAR KUNDU	2025-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Provision of law not correctly furnish in assessment slip.
106	D-BLAPL/12432/2025	ASUTOSH TRIPATHY	2025-04-25	.page 14 not properly readable.
107	D-BLAPL/12484/2025	JAYADEBA BEHERA	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of Rejection order not tally with Index.Page 8 not neat.
108	D-CRLMC/11418/2025	SATYA SHIVA DASH	2025-04-25	1. Vernacular Certificate not furnished in I.A.2. Put up for Further S.R. after filing of C.Copy of F.I.R.
109	D-WP(C)/14911/2025	ADYASIDHI MISHRA	2025-04-25	Page 14 is not neat. Declaration for para 6 and 7 of petition not made
110	D-BLAPL/12508/2025	ASIT KUMAR JENA	2025-04-25	Honble court not tally with Rejection order and cause title.
111	D-WP(C)/14920/2025	BRAHMANANDA TRIPATHY	2025-04-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
112	D-CRLREV/12392/2025	JYOTIRMAYA SAHOO	2025-04-25	3-AUTHENTICATION FEE IS DEFICIENT.
113	D-ABLAPL/12405/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-04-25	Affidavit not done proper form
114	D-CRLREV/11246/2025	PRIYA RANJAN SINGH	2025-04-25	Put up for SR after placement of annexures correctly according to index. GR case no not correctly furnished in index under annex-2
115	D-CMP/16422/2025	AJAYA KUMAR NANDA	2025-04-25	In affidavit of c.m .p and I .A husband name of petitioner appears not correct
116	D-MATA/16369/2025	NIRANJAN PRASAD PATRA	2025-04-25	1.AU FEE Rs2 / not paid
117	D-BLAPL/12504/2025	AMARENDRA SAHOO	2025-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.S.T no not tally with cause title and prayer person.

118	D-CRLA/12374/2025	SIBA RANJAN POLAI	2025-04-25	Code Not correctly indicated.
119	D-CMAPL/14829/2025	ADV.	2025-04-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
120	D-BLAPL/12503/2025	ASIT KUMAR JENA	2025-04-25	Honble Court not tally with Rejection order and cause title.
121	D-CONTC/14816/2025	ADV.	2025-04-25	PAGE NOS. 11 TO 14 NOT LEGIBLE 2. IN PAGE NO. 4 PARA NO.4 REPEATED
122	D-BLAPL/12505/2025	MANORANJAN MISHRA	2025-04-25	S.T no not tally with cause title and synopsis.
123	D-CMAPL/14507/2025	TANMAY MISHRA	2025-04-25	Put up for S.R. after filing of C.Copy of impugned order.
124	D-BLAPL/12471/2025	ABHISIDDHANTA SAHOO	2025-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 8 and 9 not neat and legible.
125	D-RSA/16830/2025	BUDHIRAM DAS	2025-04-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fees of Rs.1098/- to be Paid. 2.R-7 being stranger be expunged.3.Appellant-3 is not a Lady.
126	D-WP(C)/16823/2025	GAJENDRANATH ROUT	2025-04-25	1.As Per Para No.-1. Opp.Party No.4 Not a Party
127	D-WP(C)/16407/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-04-25	Page No.64 Annexure - 16 not mark.
128	D-CMAPL/14688/2025	ADV.	2025-04-25	Put up for S.R. after filing of C.Copy of impugned order.
129	D-CONTC/14872/2025	PRAKASH KUMAR MISHRA	2025-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 Name Of Honorable Judge Not Indicated In Quoted Order Put Up For Further S.R There After.
130	D-CMAPL/14850/2025	ADV.	2025-04-25	Certified copy of order impugned not filed but net copy of same filed under annexure -1 .Put up for S .R after filing of c .copy of same .
131	D-CRLMC/12428/2025	SUDHASHREE PASAYAT	2025-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/7414/2023	CONTC/7414/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.